

for a technical opinion. If the opinion is that the goods are finished leather as per ISI norms, it is allowed for export as finished leather, failing which it is to be taken as semi-processed leather.

(d) Does not arise.

Losses suffered/profits earned by Public Sector Undertakings

2917. SHRI V. SOBHANADREE-SWARA RAO : Will the Minister of FINANCE be pleased to state :

(a) the details of losses suffered/profits earned by public sector undertakings during the last two years ending March, 1985;

(b) in case the undertakings are suffering

losses the reasons for the same and names of undertakings which constantly running into losses and the amount of loss suffered during the period;

(c) names of undertakings, if any, which have constantly been earning profit and the amount of profit earned during the period by each of these public sector undertakings; and

(d) steps taken by Government to further improve the functioning of the public undertakings so that there is no loss ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The Central Public Enterprises have earned not profits on an overall basis during 1983-84 and 1984-85 (provisional) as detailed below :

| | (Rs. in crores) | |
|----------------------------------------------|-----------------|--------------------------|
| | 1983-84 | 1984-85 (provisional) |
| Net profit made by profit making enterprises | 1780.04 | 2261.27 |
| Net loss made by loss making enterprises | (—) 1534.37 | (—) 1305.15 |
| Overall net profit | 245.67 | 956.12 |

The figures for 1984-85 are based on quick estimates and are, hence, provisional.

(b) and (c). A statement showing the names of public enterprises which made profits continuously for the last ten years ending 1983-84 and the names of those incurred losses continuously during the above period is given below. The amounts of profits made or losses incurred by these undertakings are available in the Public Enterprises Survey of the respective years, placed on the Table of Lok Sabha every year.

The reasons for losses vary from enterprise to enterprise. However, the broad reasons are increase in prices of inputs, non-availability or inadequate availability of power, uneconomic prices, outdated technology, surplus manpower, etc.

(d) The measures taken to improve the functioning of public enterprises include, *inter alia*, regular monitoring of performance,

provision of captive and standby generation of power, investment in balancing facilities, upgradation of technology, training and retraining of personnel, and adoption of various cost control measures.

Statement

Enterprises making Profits continuously for the ten years ending 1983-84

Name of the Company

1. Indian Rare Earths Limited.
2. Hindustan Petroleum Corporation Ltd.
3. Indian Oil Blending Limited.
4. Indian Oil Corporation Limited.
5. I.B.P. Co. Limited.
6. Lubrizol India Limited.

7. Madras Refineries Limited.
8. Oil and Natural Gas Commission.
9. Hindustan Organic Chemicals Ltd.
10. Bharat Heavy Electricals Limited.
11. Balmer Lawric and Co. Limited.
12. Bharat Electronics Limited.
13. H.M.T. Limited.
14. Hindustan Teleprinters Limited.
15. Indian Telephone Industries Limited.
16. Instrumentation Limited.
17. Bharat Earth Movers Limited.
18. Hindustan Aeronautics Limited.
19. The Cashew Corporation of India Ltd.
20. Central Warehousing Corporation.
21. Food Corporation of India.
22. The Metal Scrap Trade Corporation Ltd.
23. The Mica Trading Corporation of India Limited.
24. The Minerals and Metals Trading Corporation of India Limited.
25. The Projects and Equipment Corporation Limited.
26. The State Trading Corporation of India Limited.
27. International Airports Authority of India.
28. Engineers India Limited.
29. Metallurgical and Engg. Consultants (I) Limited.
30. Water and Power Consultancy Services (I) Limited.
31. India Tourism Development Corporation Limited.
32. Rural Electrification Corporation Limited.
33. Indian Dairy Corporation.
34. National Research Development Corporation of India.

*Enterprises incurring losses continuously
for the ten years ending 1983-84*

1. Bharat Aluminium Co. Limited.
2. Bharat Refractories Limited.
3. The Fertilizer Corporation of India Ltd.
4. Biecco Lawric Limited.
5. Central Inland Water Transport Corporation Limited.
6. Scooters India Limited.
7. Bharat Ophthalmic Glass Limited.
8. Rehabilitation Industries Corporation Limited.
9. Tannery and Footwear Corporation of India Limited.
10. Delhi Transport Corporation.

*Cultivation of Coffee in States other than
in South*

2918. SHRI V. SOBHANADREESWARA RAO : Will the Minister of COMMERCE be pleased to state :

(a) the details of the coffee growing areas in the country and the annual output thereof;

(b) whether Government are considering cultivation of coffee in other States as well, besides the existing places of cultivation in the south; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : (a) A statement is given below.

(b) Yes, Sir.

(c) In a preliminary survey conducted by the Coffee Board, the land and climate of the hilly districts of Andhra Pradesh, Orissa and the States in Northern Eastern Region were found suitable for coffee cultivation. To provide necessary Research/Extension Services in these states, Coffee Board has established/is establishing demonstration farms. The Board also provides financial assistance for bringing new areas under coffee.